

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

238(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Devarata Dasa @ Dwight Gray Gibbs & Ors. Vs. Gopal Fabrics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

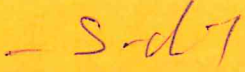
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Geetesh Meena, Advocate

For the Respondent: Mr. Rahul Singh Chauhan, Mr. Swami Dharmendra, for R-1,2,3 & 5.

ORDER

To come up on 16th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)